					here for previous List					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	14	23004728272.70	14	20661580830.70	38.22		2343147440		<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	14122227761.84	5	14122227761.84	26.12				<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	9448	745253646.96	9448	652559334.08	1.21		92694312.87		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	16	3261669072.29	16	979462073.59	1.81	1949210195.29	332996803.41		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	516	23408998389.68	516	17646305692.12	32.64	387716770.00	5374975927.55		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		9999	64542877143.47	9999	54062135692.33	100.00	2336926965.29	8143814483.83	0	